

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2615
ANSWERED ON:04.12.2009
STATUES/ MEMORIALS OF NATIONAL LEADERS FREEDOM FIGHTERS
Muttamwar Shri Vilas Baburao

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government has any national policy with regard to the installation of Statues and development of memorials of national leaders and freedom fighters;
- (b) if so, the details thereof;
- (c) whether the State Governments are spending huge amount of funds on the installation of such statues/memorials;
- (d) if so, the reaction of the Union Government thereto;
- (e) whether the Union Government proposes to ban installation of such statues; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a&b): Regarding installation of statues, the Union Cabinet has decided in 1956 that no statues should be put up in Delhi without obtaining its approval.

Regarding the Samadhis and Memorials, the Union Cabinet in its meeting on 16.8.2000 had decided that the Government would not develop any Samadhi for the departed leaders. It also imposed a total ban on conversion of Government bungalows into Memorials of the departed leaders. The Trusts and Societies set up in memory of the departed leaders may set up such Memorials and Samadhis. The expenditure to be incurred for acquisition of land and for development of the Samadhi/Memorial is to be met by the concerned Trusts/Societies. However, government may consider to sanction one time grants-in-aid to such Trusts/Societies on case to case basis.

(c): No information in this regard is available with the Government.

(d): Does not arise.

(e): There is no such proposal before the Government.

(f): Does not arise.